## Notifications of the Ministry of Industry *anj* Civil Supplies

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each (in English and Hindi) of the following Notifications of the Ministry of Industry and Civil Supplies:—

(i) Notification S.O. No. 742(E), dated the 31st December, 1974, publishing the Paper (Conservation and Regulation of Use) Amendment Order, 1974.

(ii) Notification S.O. No. 172, dated the 18th January, 1975, publishing the Paper (Control of Production) Amendment Order 1974, [Ptoced *in Library. See* No. LT-9010/75].

## Report under Section 23(6) of the Monopolies and Restrictive Trade Practices 'Vet, 19»>9 in the Case of M|s Larse<sub>n</sub> and Toubro Limited

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF' PAR-LIAMENTRY AFFAIRS (SHRI OM MEHTA): Sir, on behalf of Shri Bedabrata Barua 1 beg to lay on the Table a copy (in Hindi) of the Report under section 23(6) of the Monopolies and Restrictive Trade Practices Act, 1969, in the case of M/s Larsen and Toubro Limited and Order dated the 11th October, 1972, of the Central Government thereon. [Placed hi Library. See No. LT-9024/75]

Profit and Loss Account and Balance Sheet (on Accrual Basis) of the Telecommunication Branch of the Indian Post ana Telegraphs Department (1972-73)

संबत्त संत्रं (श्री एउ० डॅल घर्मी): श्रीमन मैंग्रापकी ग्राज्ञी से 1972--73 के वर्ष के लिए भारतीय डाक तथा तार विभाग की दूर संवार जाया के लाभ तथा हानि लेखा ग्रीर तुलन पत्र (संगुति प्राधार पर) की एक प्रति (ग्रंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ। (Placed in Library, See 1.T-8907:75]

श्रो प्रकाशवंद झास्त्रो (उत्तर प्रदेश) 25 वर्ष के संसदीय काल के वाद जबकि ग्राज भी मारी कार्यवाही ग्रंगेजी में हो रही है। यह प्रसन्नता की वात है कि मंत्री जी हिन्दी में बोले। मैं उनको बधाई देना चाहता

## Reference to Alleged Ghastly crimes Committed by Contractor in Ghanoo- dih Coal Mines

SHRI KALYAN ROY (West Bengal): Mr. Chairman, Sir, through you, I wish to bring to the attention of the Minister of Energy the ghastly crimes which are being committed by the contractor in the Ghanoodih coalmines of the Bharat Coking Coal Ltd. supported by the General Manager and the Chairman of the B.C. C.L.

## I Mr. Deputy Chairman in the Chair]

Sir, on the 19th February when the night shift workers were returning to their quarters a gang of men, whose number is unknown, led by one contractor, Mi-. Surajdeo Singh who is very closely connected with the General Manager and the Chairman of the B.C.C.L., attacked the colliery workers with sten guns, bren guns and other kinds of fire arms. Sir, three top leaders of the All India Trade Union Congress Shri Raghurai Singh, Shri Subhas Rai and Shri Lalita Singh were killed on the spot and eight aro in the hospital